

OFFICE OF THE DISTRICT JUDGE AT HOWRAH
ENGLISH DEPARTMENT

Order No.136/G

Dated, Howrah,01.07.2020

In view of the direction of the Hon'ble Court and order of the Secretary, Judicial Department, Government of West Bengal Vide No. 5091-(AVI)-J/JD/4P-05/04(Pt) dated-1st July, 2020 (**Copy enclosed herewith**), all concerned are hereby informed that – all urgent Judicial matters **including bail** relating to **all cases under Special Acts except** POCSO Court (A.D.J 2nd Court, Howrah) and A.D.J 2nd Court, Uluberia (POCSO) Court, shall be **dealt with by the District Judge, Howrah on all working days** till 31st July, 2020 . The POCSO Courts shall remain open on all working days as **directed by the Hon'ble Juvenile Justice Committee** and deal with all related Cases.

Accordingly, the following Courts shall remain open **only for update of records** as per schedule given below :-

- 1) A.D.J 3rd Court (N.D.P.S Act) -----Monday, Wednesday and Friday.
- 2) A.D.J 4th Court (Electricity Act) ----Tuesday, Thursday and working Saturday.

This order shall take immediate effect.

Inform.

Memo No. -637(10)-XIX(15)

Copy forwarded for information to:-

- 1) All Special Courts of Howrah/ Uluberia.
- 2) The Ld. Public Prosecutor, Howrah/ Uluberia.
- 3) All Bar Association of Howrah Sadar/ Uluberia/ Amta
- 4) Bar Library, Howrah
- 5) Copy be uploaded on the website of the Howrah district Court for information.


Shampa Dutt (Paul)
District Judge, Howrah

Dated, Howrah 1st July, 2020


Shampa Dutt (Paul)
District Judge, Howrah

ofc